



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.			Annual Subscription with postage.		
	Rs.	a. p.		Rs.	a. p.	
Part I ...	6	0 0	} or Rs. 12 for both.	7	0 0	} or Rs. 14 for both.
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Suppl. only (single) ...	0	8 0		0	9 0	
Parts I, III, IV and VII.	22	0 0		25	0 0	

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RATES OF ADVERTISEMENTS IN PART VII.

	Rs.	a.	p.
Full page per issue ..	..	..	20 0 0
Half page per issue ..	..	..	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs.	as.	p.
Price of single copy ..	0	4	0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
Price of single copy	0	5	0	0	4	0

- NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price Rs. 2.

NOTICE.

Applications are invited from Registered Medical Licentiatees to be selected for filling up permanent and temporary vacancies in the cadre of Sub-Assistant Surgeons of the Province of Orissa.

Applicants should state the age they will attain on the 1st September 1939 (according to the Matriculation certificate); Registration number; academic distinction such as medals, prizes, scholarships, training in any special subject; the date of admission into the Medical School; and the date of passing the final examination; and the name of the Medical School from which they passed, and submit along with the application Matriculation certificate, and a certificate of character from the Superintendent of the Medical School from which they qualified. Candidates claiming domicile in Orissa should submit domicile certificate in original. Candidates should also state their caste, nationality and religion. No application will be considered unless the applicant has registered his name in the Orissa Medical Register. Applications should be submitted to the undersigned by the 15th September 1939. Only Oriyas or persons domiciled in the Province of Orissa need apply.

P. L. O'NEILL, MAJOR, I.M.S.,

Director of Health and Inspector-General
of Prisons, Orissa.

CUTTACK: 29th August 1939.

[3-1-15-9-1939.]

IN THE COURT OF THE SUBORDINATE JUDGE, CUTTACK.

EXECUTION CASE NO. 120 OF 1939.

Bichitrnanda Sahu, minor son of Kshetrabasi Sahu deceased, represented by mother guardian Bhagabati Dei—Decree holder,

versus

Anadi Charan Sahu and others—Judgment-debtors.

Property to be sold on the 15th September 1939.

District Cuttack, police-station and sub-registry Dharماسala, Ph. Alati, taluk Joy-singarada, Hal taluk Gopinath, bearing tauzi no. 818, mauja Jayasingarda, thana no. 1197, mauja Janak (vide khewat no. 1), thana no. 929, mauja Matha Sahi, khewat no. 1, thana no. 1198, mauja Balikuda, khewat no. 1, zamindari having last P. S. revenue Rs. 797, current settlement revenue Rs. 980, cultivated and uncultivated land of the P. S. acre 786-86-7 link and those of the current settlement equal to 729-33 decimals zamindari including nijjote, nijchas, abadi, anabadi, garden, trees, fisheries, Cutchery house, Dhulibhag land and other rights which are mortgaged in the suit will be sold in auction, valuation Rs. 5,000.

C. C. COARI,

Subordinate Judge.

CUTTACK: 29th August 1939.

WANTED

Two temporary Toll Collectors for this Division on a monthly pay of Rs. 30 per month, one of them with prospects of being made permanent.

Qualification required.—One who has studied up to Matric and Head Master's certificate regarding qualification and character will also be necessary.

Cash security—Rs 200.

None need apply who is not an Oriya nor domiciled in Orissa.

Application in the applicant's own handwriting should reach the undersigned on or before the 11th September 1939.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 24th August 1939.

IN THE COURT OF THE DISTRICT
JUDGE OF CUTTACK-SAMBALPUR
(AT CUTTACK).

INSOLVENCY CASE NO. 12 OF 1939.

Kanaialal, son of Bilasiram of Choudhuri-
bazar, town Cuttack—*Petitioner.*

NOTICE

Is hereby given that the petitioner above-named has filed a petition in this court for being adjudged an insolvent and that the 1st day of September 1939 has been fixed for hearing the said petition.

J. A. BYERS,

District Judge.

CUTTACK: 22nd August 1939.

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Assistant Station Director, All-India Radio, Madras. Pay Rs. 350—500. Age not below 25 and, preferably, not over 35. Candidates must possess linguistic, literary, cultural and artistic qualifications of a sufficiently high order. Sound knowledge of Southern Indian languages desirable. Women eligible. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 26th September 1939.

CAMP SIMLA: 22nd August 1939.

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Assistant Transportation Superintendent (Rolling Stock), Traction Branch.

Pay.—

- Rs. 675 on appointment;
- Rs. 725 after two years on Rs. 675;
- Rs. 775 after two years on Rs. 725;
- Rs. 850 when holding a post in the senior scale;
- Rs. 950 after three years on Rs. 850;
- Rs. 1,300 when holding the post of Traction Superintendent.

In addition to the basic rupee pay stated above, the selected candidate, if of non-Asiatic domicile, will also draw sterling overseas pay at the following rates:—

Rupee rate of pay.	Sterling overseas pay.
Rs.	
675	25
725	25
775	25
850	30
950	30
1,300	30

Age under 35 years; in the case of Government servants under 40.

Qualifications—(i) Degree in Science or in Engineering or equivalent and (ii) good practical mechanical and electrical engineering workshop training and experience in a responsible post controlling the maintenance and operation of electric multiple unit trains and electric locomotives.

Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 26th September 1939.

SIMLA: 23rd August 1939.

IN THE COURT OF THE MUNSIF
OF KENDRAPARA.

ORIGINAL SUIT NO. 196 OF 1939.

Maheswar Sahu and another of Narabari-
pur, Ph. Asureswar—*Plaintiffs,*

versus

Fakir Charan Bhadra and 14 others of
Narahampur, Ph. Asureswar—*Defen-
dants.*

NOTICE UNDER ORDER 1, RULE 8 OF
THE CIVIL PROCEDURE CODE

Is hereby given for public information that the plaintiffs in the abovenamed suit have brought a title suit on behalf of the public in this court for declaration of Sarbasadharan right to, and for confirmation of possession over a piece of Joro land measuring 1.77 acres in village Narabaripur, Ph. Asureswar in khata no. 366 of the last settlement with other ancillary prayers.

Any one having any interest in the said land and desirous of being made a party to the suit may appear in the aforesaid court on 11th September 1939. Otherwise the case would proceed in their absence.

N. C. GANGULI,

Munsif.

KENDRAPARA: 23rd August 1939.

FEDERAL PUBLIC SERVICE COMMISSION.**VACANCIES.**

Two temporary Assistant Controllers of Purchase, Indian Stores Department (on agreement for five years in the first instance). Age between 24 and 35 years.

Pay.—

- (a) Rs. 350—700.
- (b) Rs. 500—1,000 for those in continuous Government service since 16th July 1931 and entitled to old scales of pay.

Candidates should have a sound general education and three years' practical business experience in a commercial house or in a semi-commercial department of Government. A practical general knowledge of engineering and hardware stores is also essential. Technical engineering qualifications and a knowledge of oils, paints and chemicals are desirable.

Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi; last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 19th September 1939.

DELHI: 21st August 1939.